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CORAM:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

NAME OF THE PARTIES: HNG Float Glass Ltd.  
V/s.  
Sezal Glass Ltd.

S. No.	NAME	DESIGNATION	SIGNATURE
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12- SAMUEL MANAJAN Adv for Petitioner Schiffhagen  
2) Dharmesh S. Joshi Adv- for Respondent Doshi

TCP No. 222/ I&BP/NCLT/MB/MAH/2017

On the Withdrawal Memo filed by the Petitioner Counsel herein, this Petition is dismissed as withdrawn on the Consent Terms arrived between the parties.

sd / -

**B.S.V. PRAKASHKUMAR**  
Member (Judicial)

**Encl : Consent Terms and Withdrawal Memo.**